

## Annexure – 7

Name of the corporate debtor: Delcay cables Private Limited; Date of commencement of CIRP: 13.01.2023(Order served to IRP dated 13.01.2023); List of creditors as on:03.10.2023

S.No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of any mutual dues, that may be set-off	Amount of claim admitted	Amount of claim not under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, applicable					
1	Employee State Insurance Corporation (ESIC)	Government of India	13.02.2023	101,805.00	101,805.00	Unsecured Claim	-	-	No	Nil	-	-	0.00	0.00	Claim has been verified and admitted, Verified & Admitted Based on the documents received from the department (subject to reconciliation with the books of accounts of corporate debtor)
2	Punjab State Power Corporation Limited, Rajpura (PSPCL)	Government of Punjab	31.03.2023	343,703.00	343,703.00	Unsecured Claim	-	-	No	Nil	-	-	0.00	0.00	Claim has been verified and admitted, Based on the documents received from the department (subject to reconciliation with the books of accounts of corporate debtor)
3	Excise & Taxation Department (VAT, CST and GST dues)	Government of Punjab	24.03.2023	5,295,499.00	5,288,786.00	Unsecured Claim	-	-	No	Nil	-	-	6713.00	0.00	Claim has been verified and admitted, Based on the documents received from the department (subject to reconciliation with the books of accounts of corporate debtor). Further, Rs. 6713/- has been rejected as the excess interest claimed by the Department.
4	Director General of Foreign Trade(DGFT)	Government of India	27.02.2023	2,286,508.00	2,286,508.00	Unsecured Claim	-	-	No	Nil	-	-	0.00	0.00	Claim has been verified and admitted, Based on the documents received from the department (subject to reconciliation with the books of accounts of corporate debtor)
5	Regional PF Commissioner, Chandigarh	Government of India	22.09.2023	2,488,639.00	1,948,665.00	Unsecured Claim							539,974.00	0.00	Claim has been verified and admitted, Based on the documents received from the department (subject to reconciliation with the books of accounts of corporate debtor). Further, Rs. 5,755/- has been rejected as the excess interest claimed by the Department up to 09.02.2023 instead of till Insolvency Commencement Date i.e. 13.01.2023. & Rs. 5,34,219/- has been rejected as the same has been submitted via email at a belated stage and that too after the resolution plans have been received by us and were shared with the CoC members for further evaluation.
6	ITO (TDS), Patiala	Government of India	09.05.2023	733,920.00	733,920.00	Unsecured Claim							0.00	0.00	Claim has been verified and admitted, Verified & Admitted, Based on the documents received from the department (subject to reconciliation with the books of accounts of corporate debtor)
<b>TOTAL</b>					<b>11,250,074.00</b>	<b>10,703,387.00</b>							<b>546,687.00</b>		